THE MINISTER FOR AGRICULTURE (DR. P. S. DESHMUKH) : («) 49.

 (\pounds) The total capital lrvestment is about Rs. 22.5 crores.

(c) 180,220 tons in 1951-52 and 109,167 tons from April to October, .195²-

(d) 2,573 tons of vanaspati was exported during the calendar year 1951. The exports for the first six months of 1952 amounted to 1,362 tons.

(e) About 900 tons per month on an average.

(/) No.

1. It is obligatory to add at least 5 per cent, of sesame oil in vanaspati. This incorporation, of sesame oil in vanaspati makes it possible to detect, by means of a simple chemical test, the adulteration of ghee with vanaspati;

2. It is an offence to stock or sell vanaspati on the same premises where ghee is stocked or sold;

3. Every dealer -in vanaspati is required to put up a sign board at his premises indicating that hydrogenated oils are sold in those premises;

4 The oil from which vanaspati is manufactured has to be stated in the main body of the label on vanaspati containers;

5. Vanaspati containers are to be marked and identified in such a way that the consumer is left in no doubt as to what the containers contain;

6 No colour or flavour resembling the colour or flavour of ghee can be added to vanaspati.

SHRI D. NARAYAN : What particular oilseeds are being consumed by these vanaspati factories ?

DR. P. S. DESHMUKH r-1 think they are fairly-well known; they use' groundnut oil andx>the"r oilseeds.

SHRI D. NARAYAN : I want to have definite information, Sir.

to Questions

DR. P. S. DESHMUKH : I am afraid I have not got the list, Sir.

SHRI L. H. DOSHI ;. What is the difference between the food value of pure ghee and the vanaspati ghee ?

DR. P. S. DESHMUKH :' I have not got the information here, Sir;' but, if the hon. Member wants, I can'get it.

SHRI RAJAGOPAL NAIDU':' The hon. Minister has stated in reply. to (a) that there are 49 mills. May I know how many mills are working and how many have been closed ?

DR. P. S. DESHMUKH : I have not got that information.

SHRI H. P. SAKSENA : Does the hon. Minister for Agriculture understand difference between pure ghee and vanaspati ?

DR. P. S. DESHMUKH : Yes. I do not think it is very difficult to understand it.

MR. CHAIRMAN : The hon. Minister need not bother to answer,

KHWAJAINAITULLAH : In order to prevent adulteration of food, have hotels and shops dealing in foodstuffs been'ordered, to declare about using pure ghee or vanas pati ?

DR. P. S. DESHMUKH : They have not been so ordered, but everybody who uses pure ghee says so and advertises the fact.

SHRI D. NARAYAN : Is there any scheme or proposal of the Government to enlarge ".this industry;?

DR, P. S, DESHMUKH,: 5 There is no "Specific' scheme to that effect.

SHRI RAJAGOPAL NAIDU : Is the Minister aware that almost all the vanaspati mills at any rate in Madras State are closed for'several'reasons?

DR. P. S. DESHMUKH : I do not know,'

SHRI B. K. MUKERJEE : What is the number of workers employed by these 49 factories producing vanaspati ?

DR. P. S. DESHMUKH : I want notice of the question.

SHRI' R. P. N. SINHA : What does the hon. Minister use himself ? Vanaspati or pure ghee ?

MR. CHAIRMAN : Next question.

TEA STALLS AND RESTAURANTS ON RAILWAY STATIONS

◆258. SHRI D. NARAYAN : Will the Minister for RAILWAYS be pleased to state :

(a) whether separate tea stalls and restaurants for Hindus and Muslims are still maintained at important railway stations ; if so; why ;

(b) at how many stations in India this differentiation continues and whether Government propose to abolish it; if so, when ; and

(c) whether any Harijans are running these stalls at some stations ; if so, at which stations ?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) NO.

(b) Does not arise.

(c) \blacksquare Contracts are awarded on a noncommunal basis and no communitywise statistics in respect of contractors are, therefore, maintained. The in formation sought is, therefore, not available.

SHRI D.' NARAYAN : Are there no shops on this basis on the stations at Kalyanj Bhusaval and Manmad ?

SHRI O. V. ALAGESAN : Now they have been < designated • as ; vegetarian and non* vegetarian refreshment rooms.

SHRI D. NARAYAN : Is it necessary that non-vegetarian shops should be given to Muslims alone ?

SHRI O. V. ALAGESAN : That is net the policy.

SHRI B. K. MUKERJEE : Is it a fact that the restaurant contractors were Muslims and they migrated to Pakistan, and still their contract is continued ?

SHRI O. V. ALAGESAN : I am not aware of any particular instance. Ir ir is brought to our notice and if it is irregular, it can be rectified.

SHRI B. K. MUKERJEE : Am I to understand that the Government will take steps if any information is supplied to them in this respect ?

SHRI O. V. ALAGESAN : I have given that assurance already.

KHWAJA INAIT ULLAH : Taking into consideration the religious feelings of Indians, have the restaurants serving nonvegetarian food been given strict orders not to use beef and jhatka meat ?

SHRIO. V. ALAGESAN : I am sorry I do not know these varieties of m;at, but if they are objectionable from the religious point of view, the matter will be considered.

KHWAJA INAIT ULLAH : The hon. Minister does not know the varieties of meat, but it is a fact that Indians, especially Hindus and Muslims, never use beef and jhatka meat. Has the Government given necessary orders, to the restaurants?

SHRI O. V. ALAGESAN : I do not think there is any such instance,..

KHWAJA INAIT ULLAH :" There are. Will the Government issue necessary orders ?

SHRI O. V. ALAGESAN : Of course..

SHRI H. D. RAJAH ; Is the Minister a vegetarian or a non-vegetarian'?•